

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

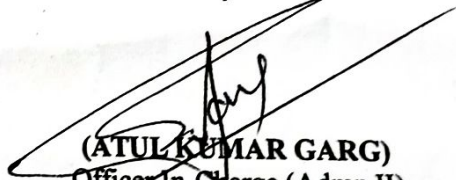
ORDER

With the approval of Ld. Principal District & Sessions Judge (Officiating), South District, posting & transfer of following officials are hereby made *with immediate effect*:

S.No.	Name of the Officials	From	To
1.	Sanjeev Kumar (EC: 73900277)	JJA in the Accounts Branch, South, Saket Courts, New Delhi	JJA in the Judicial Branch, South, Saket Courts, New Delhi
2.	Sanjay Singh Negi (EC: 15290963)	JJA in the Judicial Branch, South, Saket Courts, New Delhi	JJA in the Accounts Branch, South, Saket Courts, New Delhi

Note:

1. Additional charge of work of Digitization & Scanning of records is hereby withdrawn from Ms. Geeta Joshi, JJA(EC: 96913887).



(ATUL KUMAR GARG)
Officer In-Charge (Admn.II)
South District, Saket Courts Complex
New Delhi

No. Admn.II/DJ-(S)/P&T/SD/22/ 2721-2734

Dated, New Delhi the 8-2-22

Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
3. The Officer-In-Charge(s) concerned.
4. The Officer-In-Charge, Computer Branch, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Administration Branch-I, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.


Branch In-Charge
Administration Branch-II
South District, Saket Courts Complex
New Delhi
8/2/2022